589

are supplied by the Calcutta Forms Store.

(b) The shortages are mainly due to the limited capacity available with the Government Presses, non-ability of private presses to undertake the work and the general shortage of paper.

TARGET FOR FOOD PRODUCTION IN THE COMMUNITY DEVELOPMENT AND NATIONAL EXTENSION SERVICE BLOCKS

•141. SHRI DEOKINANDAN NARAYAN: Will the Minister of COMMUNITY DEVELOPMENT be pleased to state whether any target has been fixed for the year 1958-59 for food production in the Community Development and National Extension Service Blocks?

THE MINISTER OF COMMUNITY DEVELOPMENT (SHRI S. K. DEY): It was decided at the Sixth Development Commissioners' Conference held Mussoorie in April, 1957 that the agricultural production of blocks should increase by 50 per cent in irrigated and assured rainfall areas and by 30 per cent, in the remaining areas by the end of the Second Five Year Plan. In pursuance of this policy the State Governments fix their targets from year to year. The precise information with regard to the targets for 1958-59 is not available and is being collected from the State Governments. It will be laid on the Table of the House when received.

THROUGH UPPER CLASS BOGIE BETWEEN DELHI AND HISSAR

- •142. SHRI JUGAL KISHORE: Will the Minister of RAILWAYS be pleased to state:
- (a) whether one first class bogie used to run between Delhi and Sirsa via Hissar before 1st April, 1958;
- (b) whether it has since been stopped; if so, for what reasons; and
- (c) whether Government propose to reintroduce the service?

1 3E DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) Yes, but a four wheeler and not a bogie coach.

to Questions

- (b) Yes, due to lack of traffic just/ fication.
- (c) It is proposed to replace the third class bogie coach, at present running between Delhi and Sirsa by a composite first and third class coach as and when such coaches become available

ARREARS IN RESPECT OF TELEPHONE TRUNK AND OTHER CALLS

- •143. SHRI JUGAL KISHORE: Will the Minister of Transport and Com-MUNICATIONS be pleased to state:
- (a) the amount which was in arrears in respect of telephone trunk and other calls on the 31st March 1958; and
 - what are the reasons for such arrears?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (SHRI S. K. PATIL): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

- 1. On 31st March, 1958 a sum of Rs. 50'45 lakhs, on account of telephone rental (including local call charges) and trunk call charges was outstanding in respect of bills issued up to 31-3-1957. A break-up of the figures in trunk and local call charges is not readily available.
- 2. In any large commercial concern having a large volume of business, as the telephone branch has, there is bound to be some outstanding due to delays in payment. The Department is making constant efforts to keep the amount of outstanding within a reasonable proportion, as will be indicated by the fact that the percentage of outstandings to revenue collected in 1950-51 was 57 as compared to 2-8 in 1957-58.